

**Annexure-7**

**Name of the corporate debtor: Tayal Foods Limited; Date of commencement of liquidation:21.06.2022; List of stakeholders as on:09.08.2022**

**List of other stakeholders, if any (other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholder (preference shareholder / equity shareholder / partners / others)	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	Regional Provident Fund Commissioner, Raipur Ch.	others		29.07.2022	67,24,000	67,24,000	Non payment of EPF and allied dues and damages & interest for the period 07/2014 – 03/2017	NA	NA	NA	100%	-	-	-	-	